

(c) and (d). Government have brought to the notice of the manufacturers and dealers that the rates of commission as provided in the Price Control Order represent the minimum and that they are not debarred from allowing higher rates of commission. The Drugs Control authorities have been requested to bring to the notice of Government cases where manufacturers have introduced, after coming into force of the Price Control Order, any conditions relative to the supply of drugs to dealers which are substantially inconsistent with their past trade practices, other than the commission.

Setting up of Revolving Fund for Housing for Orissa

5963. SHRI ARJUN SETHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(u) whether the proposal of setting up of a Revolving Fund of Rs. 200 crores for housing land acquisition and development for the four places of Orissa is still under consideration by the New Board of Directors; and

(b) if so, when this will be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b). The proposed Revolving Fund of Rs. 200 crores is intended for the country as a whole and not for the State of Orissa only. Out of the eight proposals submitted by the State Government, only three viz. for Bhubaneswar, Barbil and Rourkela, are being considered in the first batch by the Housing and Urban Development Corporation Ltd., in consultation with the State Government. For these preliminary discussions have already been held with the State Government officials.

Setting up of Musk Deer Farm in U.P.

5964. SHRI NARENDRA SINH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether a musk deer farm is to be set up in Uttar Pradesh for indigenous medicines;

(b) the location of the project; and

(c) when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) to (c). The Central Council for Research in Indian Medicine and Homoeopathy have sanctioned a scheme during 1970-71 for preliminary work in connection with the setting up of a farm for breeding musk-deer. The snow belt altitude of the Himalayas in Uttar Pradesh is being surveyed for locating the farm. After survey, the location of the farm will be finalised in consultation with the Government of Uttar Pradesh.

कौला चौरी, पीड़ी-गढ़बाल, उत्तर प्रदेश स्थित औषधालय को वित्तीय सहायता

5965. श्री श्रीकार लाल ब्रह्मरा: क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या उनके मन्त्रालय ने कौला चौरी, पीड़ी-गढ़बाल उत्तर प्रदेश स्थित कौला औषधालय को वर्ष 1969-70 के दौरान रोगियों का निःशुल्क उपचार करने के लिये 1000 रुपये (एक हजार रुपये) की वित्तीय सहायता दी थी;

(ख) क्या एक संसद सदस्य ने उक्त औषधालय के बंद की ओर से 24 मई, 1971 को एक आवेदन पत्र भेजा था जिसमें उस औषधालय के लिए जो रोगियों का मुक्त उपचार करती रही है, वर्ष 1971-72 के लिए वित्तीय सहायता प्राप्त करने का अनुरोध किया गया था; और

(ग) यदि हां, तो केन्द्रीय सरकार का विचार चालू वर्ष में उक्त औषधालय को वित्तीय सहायता देने का है?

स्वास्थ्य और परिवार नियोजन मन्त्रालय में राज्य मंत्री (श्री डी. पी. चट्टोपाध्याय): (क) जी हां। स्वास्थ्य मन्त्री के स्वविवेक अनुदान से।

(ख) और (ग) जी हां। 17,000 रुपये के अनुदान के लिए वृत्त सहायता पत्र प्राप्त